

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO.43 OF 2019 IN
APPEAL NO. 47 OF 2019

Dated : 15th July, 2019

In the matter of:

TANGEDCO ... **Appellant(s)**

Vs.

Tamil Nadu Electricity Regulatory Commission&Anr.... **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **16.09.2019.**

Court Master

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